

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.4264
ANSWERED ON 22.03.2021**

INVESTIGATION RELATED TO HOTEL CLASSIFICATION

4264. MS. RAMYA HARIDAS:

Will the Minister of TOURISM be pleased to state:

- (a) whether cases are currently under investigation against officials on charges of corruption related to hotel Classification;**
- (b) if so, the action taken against such officials posted in Chennai charge-sheeted in the recent hotel Classification scam in Kerala;**
- (c) whether the Government is considering any other system to bring transparency into the classification process; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) & (b): The CBI, Anti Corruption Bureau, Madurai registered FIRs in the month of November and December, 2020 against some officers of Indiatourism Office, Chennai. The said officers are presently under suspension.

(c) & (d): The Ministry of Tourism is in the process of revamping the current system by end to end digitization of the system, streamlining of the processes regarding classification and making it more objective, transparent and time bound.
